NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 102/2016 RT CP (CAA)No.144/Chd/Hry/2017

In the matter of arrangement between:

G.P.Realtors Private Ltd. ...Petitioner No.1/Amalgamated Co.

Vs

Platoon Propbuild Private Ltd. ...Petitioner No.2/Amalgamating Co

Present: Mr.Munish Kumar Garg, Advocate for petitioners

Mr.Deepankur Sharma Advocate for Official Liquidator, Punjab, Chandigarh and Regional Director, Northern

Region, New Delhi.

The Hon'ble Member (Judicial) is on leave, hence the

matter is adjourned to 11.10.2017.

Sd/-

Court Officer

September, 14, 2017